

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:299
ANSWERED ON:23.08.2011
SECURITY RELATED EXPENDITURE SCHEME
Baitha Shri Kameshwar ;Singh Shri Bhupendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is implementing the Security Related Expenditure (SRE) Scheme for reimbursement of the expenditure incurred by the States on anti-naxal operations;
- (b) if so, the details and the norms of assistance thereof;
- (c) the details of funds/additional funds, allocated and released for infrastructural development in the naxal affected States during the last three years and the current year, State-wise;
- (d) whether the Government also proposes to implement any other scheme to deal with the naxal violence;and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO.299 FOR 23.08.2011

(a): Yes, Madam. The Government is implementing Security Related Expenditure (SRE) Scheme in 83 districts of 9 Left Wing Extremism (LWE) affected States. The said 83 districts are selected on the basis of violence profile. Under this Scheme, the expenditure incurred by the districts on anti naxal operations are reimbursed by the Ministry of Home Affairs.

(b): The details of expenditure reimbursed to different States under the SRE Scheme are at Annex I. The details of various items reimbursed under the SRE Scheme are at Annex II.

(c): The Central Government also provides assistance to LWE affected States to cater to critical infrastructure gaps not covered under any other scheme, under the Special Infrastructure Scheme (SIS). The State-wise details of funds provided under the SIS during the last three years and the current year are at Annex III.

The Central Government is also implementing an Integrated Action Plan (IAP) in 60 selected tribal and backward districts which include 48 naxal affected districts. A block grant of Rs. 25 crore and Rs. 30 crore per district has been allocated under this programme during the financial years 2010-11 and 2011-12 respectively. The focus of this programme is on building public infrastructure. The State-wise allocation of funds under the IAP is at Annex IV.

In addition, the Government of India closely monitors implementation of various flagship programmes in the LWE affected States. The Central Government is also implementing a Road Requirement Plan in the affected States.

(d) to (e): The Central Government has approved a new Scheme for construction/strengthening of Fortified Police Stations in naxal affected districts. A total number of 400 Police Stations are to be constructed/ strengthened under this Scheme at a unit cost of Rs. 2 crore per Police Station. The State-wise details of funds released under this Scheme are at Annex V.